IMPORT EXPORT CODE NUMBER (IEC)

IMPORTER EXPORTER CODE (in short IEC) is an alphanumeric number granted by Directorate General of Foreign Trade under Ministry of Commerce and Industry, to any bonafide person/company for carrying out export/import.

IEC forms the primary document for recognition by Government of India as an Exporter/Importer. On the basis of IEC, companies can obtain various benefits on their exports/imports from DGFT, Customs, Export Promotion Council etc.

IEC can be obtained from any of the Regional offices of Director General of Foreign Trade depending on area/region where the individual/company is located. For example, those having registered office at -Delhi, - Districts of Haryana: (i)Faridabad, (ii) Gurgaon – Districts of Uttar Pradesh: (i)Meerut (ii) Baghpat (iii) Ghaziabad (iv) Gautam Buddha Nagar (v)Bulandshahar (vi)Panchasheel Nagar, they can submit applications at The Additional Director General of Foreign Trade (CLA) ‘A’ Wing, Indraprastha Bhawan, I.P. Estate, New Delhi – 110 002 on online module.